

IN THE HIGH COURT OF ORISSA AT CUTTACK
W.P. (C) No.2746 of 2016

***Khannagar Khapuria Silpanchal
Puja Committee***

.....

Vs.

State of Odisha and others

.....

Petitioner

Mr.K.K.Rout, Advocate

Opposite Parties

Mr.D.K.Mohanty, AGA

Mr. D.Nayak, Advocate (CMC)

*Mr. P.K.Parhi, Dy. Solicitor General of
India*

CORAM:

**JUSTICE S.TALAPATRA
JUSTICE SAVITRI RATHO**

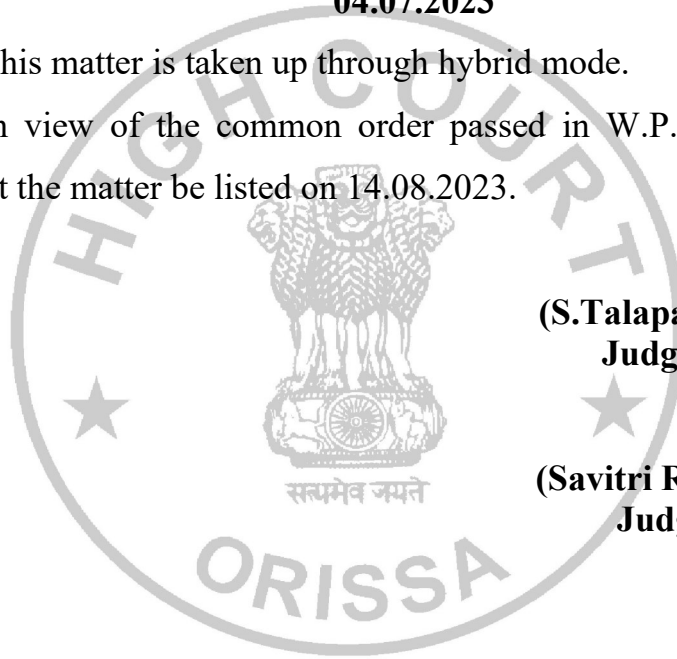
ORDER

04.07.2023

Order No.
27.

1. This matter is taken up through hybrid mode.
2. In view of the common order passed in W.P. (C) No.16562 of 2016, let the matter be listed on 14.08.2023.

Bichi



**(S.Talapatra)
Judge**

**(Savitri Ratho)
Judge**